

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 202 OF 2020

Goa Foundation

..... Petitioner

*V e r s u s*

GCZMA and Ors.

..... Respondents

Ms. Norma Alvares and Ms. Anamika Gode, Advocates for the Petitioner.

Mr. D. Pangam, Advocate General with Ms. Maria Correia, Additional Government Advocate for the Respondent nos. 1 to 3.

Mr. Pravin Faldessai, Assistant Solicitor General of India of Respondent no.4.

Coram :- M. S. SONAK &  
M. S. JAWALKAR, JJ.

Date : 8<sup>th</sup> December, 2020

P.C.

1. This matter was to come up on 16<sup>th</sup> December, 2020. Accordingly, the matter to come up for hearing on 16<sup>th</sup> December, 2020.

M. S. JAWALKAR, J.

M. S. SONAK, J.

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